

# **Notification No. 34 / 2006- Customs (N.T.)**

27th March 2006

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Joint Commissioner of Customs (Imports), Air Cargo Complex, Mumbai to act as, -

- (i) Joint Commissioner of Customs (Imports), New Customs House, Ballard Estate, Mumbai;
- (ii) Assistant Commissioner of Customs (Imports- Appraising Group VB) , Ballard Estate, Mumbai;
- (iii) Assistant Commissioner of Customs (Imports- Appraising Group VB) , Air Cargo Complex, Mumbai; and
- (iv) Appraiser (Group VB), Jawahar Customs House

for the purposes of adjudicating the matters relating to show cause notice pertaining to M/s Picks Medical Systems Limited and others, issued, vide, F.No. DGCEI/MZU/I & IS 'C'/12(4)56/2004/Pt.II dated the 6<sup>th</sup> June, 2005 by the Additional Director, Directorate General of Central Excise Intelligence, Mumbai Zonal Unit, III Floor, N.T.C. House, 15, N.M. Marg, Ballard Estate, Mumbai- 400001.

F.NO.437/ 13/ 2006-CUS.IV